

Annexure-1

Name of the Corporate Debtor: M/s Trend Flooring Pvt Ltd- In Liquidation; Date of Commencement of Liquidation: 09-09-2020; List of Stakeholders as on: 18-09-2023

List of Secured Financial Creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	09-10-2020	1,94,27,463	1,72,37,566	Secured - Working Capital	1,72,37,566	Yes	Annexure-1A	1,72,37,566	73.55	-	-	21,89,897	-	Claim admitted on the basis of merit
Total			1,94,27,463	1,72,37,566		1,72,37,566	-	-	1,72,37,566	73.55	-	-	21,89,897	-	-

Revised List of Stakeholders as on 18.09.2023M/s Trend Flooring Private Limited – In Liquidation

(All Amounts are in INR)

(I) Financial Creditors :

S.N	Name of Financial Creditors	Amount Claimed	Amount Admitted	Nature of Claim Admitted		%
				Secured	Unsecured	
1	State Bank of India	1,94,27,463	1,72,37,566	1,72,37,566	-	73.55
2	Omkara Assets Reconstruction Pvt. Ltd.	61,99,212	61,99,212	-	61,99,212	26.45
	Total	2,56,26,675	2,34,36,788	1,72,37,566	61,99,212	100.00

Note: In view of Assignment Agreement executed on 26.07.2023 between IFCI Factors Ltd. (Assignor) and Omkara Assets Reconstruction Pvt. Ltd. (Assignee), Omkara Assets Reconstruction Pvt. Ltd. has been substituted as the Financial Creditor, in place of IFCI Factors Ltd. w.e.f 17.09.2023.

Security Interest (Facility wise)State Bank of IndiaA) Working Capital facilitya) **Primary Security**

Hyp. & exclusive first charge on Company's entire stock of RM/SIP/stores, spares, stocks in godown/ in transit. Present & Future Book debts/ receivables (sales or others) & All other current assets of the Company

b) **Collateral Security**

(i) EM of industrial Land & Building on Plot no 277, Pocket no -O, sec -1, Bawana, Delhi, plot area 150 sq. mtrs, owned by M/s Pradeep Art Press through its partners, Sh Pradeep Jain, & Sh Pramod Jain

(ii) Extn. of charge on Flat no. C-602, Nagarjuna CGHS Ltd, Mayur Vihar, Phase I Extn. (Mayur Kunj) Delhi, msg 1122.60 sq fts, in the name of Sh Arvind Narayan Singh (MD).



c) Personal Guarantees

Personal Guarantee of Directors:

1. Sh. Arvind Narayan Singh
2. Sh. Amit Narayan Singh

Third Party Guarantee:

1. Sh Pradeep Jain
2. Sh. Praveen Jain
3. Sh Pramod Jain

B) Term Loan Facility

--Primary Security:- Vehicle (Toyota Fortuner Vehicle No. DL14CC2358)

(II) Operational Creditors :

S.N	Name of Operational Creditors	Amount Claimed (in INR)	Amount Admitted (in INR)
1	Mr. Ramdas Yadav	2,40,377	1,99,650
2	Flexituff Ventures International Ltd.	3,04,65,520	3,04,65,520
3	Mr. Manoj Mehra	29,74,606	29,74,606
4	Department of Trade & Taxes, New Delhi (Delhi VAT)	51,78,295	51,78,295
Total		3,88,58,798	3,88,18,071



Chanchal Dua
Liquidator

Trend Flooring Private Limited – in Liquidation

IBBI Regn. Details

Reg. No. IBBI/IPA-003/IP-N00083/2017-18/10821

Regd. Email Id – chanchalduaco@gmail.com

Place :- New Delhi

Date:- 18.09.2023